

**Form-83**

(Reporting of loan agreement details under Foreign Exchange Management Act, 1999)

To be submitted in duplicate by the borrower to designated Authorised Dealer (AD) for all categories and any amount of external commercial borrowing (ECB). After examining conformity with the extant ECB guidelines, the AD may provide requisite details in Part F of the Form and forward one copy (*within 7 days from the date of signing loan agreement between borrower and lender*) for allotment of Loan Registration Number (LRN) to:

The Director  
Balance of Payments Statistics Division  
Department of Statistics and Information Management (DSIM)  
Reserve Bank of India  
C-8-9 Bandra-Kurla Complex  
Mumbai – 400 051

<b>Agreement Details (To be filled by borrowers of External Commercial Borrowings)</b>									
<b>ECB under</b> (Tick one) >>		Approval Route			Automatic Route				
<b>In case of Approval Route</b>									
No. and Date of RBI-FED approval: (attach copy of approval letter)									
Loan Key Number (allotted by RBI)									
Earlier Loan Registration No. (Applicable only for Revised Form-83)									

<b>Part A: Borrower details</b>	
Name and address of the Borrower (in BLOCK letters)     Registration Number given by the Registrar of Companies:  PAN Number of Company:  Business Activity:  Contact Official's Name: Designation:  Phone No. : Fax No. : E-mail ID : (No item should be left blank)	<b>Borrower Category</b> (Tick one)
	Public Sector
	Private Sector
	<b>Detailed Category</b> (Tick one)
	Corporate - Manufacturing
	Corporate - Infrastructure
	Corporate –Service Sector - (Hotels, Hospitals and Software)
	Corporate – Service Sector – (Other than Hotels, Hospitals and Software)
	<b>Bank</b>
	Financial Institution (other than NBFC)
	NBFC- IFC
	NBFC- MFI
	NBFC- Others
	Non-Government Organization (NGO)
Micro Finance Institution (MFI)	
Others (Specify)	
<b>Part B: Lender details</b>	
Name and address of the lender/ lessor /foreign supplier (in BLOCK letters)     Country: E-mail ID :  (No item should be left blank)	<b>Lender Category</b> (Tick one)
	Multilateral Financial Institution
	Foreign Government (Bilateral Agency)
	Export Credit Agency
	Indian Commercial Bank branch abroad
	Other Commercial Bank
	Supplier of Equipment
	Leasing Company
	Foreign Collaborator / Foreign Equity Holder
	International Capital Market
	Regional Financial Institution
Government Owned Development Financial Institution	

					Others (Specify)						
Details of foreign equity holding of the lender in the borrower company: (a) Share in paid-up equity of the borrower (%)					(b) Amount of paid-up capital						
ECB-Liability: equity ratio in case of borrowings above USD 5 million from foreign equity holder :											
<b>Part C: Loan Details</b>											
<b>Loan Agreement Date</b> (YYYY/MM/DD)						/			/		
<b>Effective Date of the Loan</b>						/			/		
<b>Last Date of Disbursement</b>						/			/		
<b>Maturity Date</b> (Last payment date)						/			/		
<b>Grace Period</b> (if in agreement)		Years						Months			
<b>Currency Name</b> 1. 2. 3.							<b>Currency Code</b> (SWIFT)				
<b>Amount</b> (in Foreign Currency) 1. 2. 3.											
<b>Equivalent Amount</b> (in US Dollars) (as on date of this form)											
<b>Proposed Bifurcation of the amount</b> (in loan currency)		Foreign Currency Expenditure					Rupee Expenditure				
<b>Hedging details</b> (Tick one)		Currency Swap			Interest Rate Swap			Others		Unhedged	
<b>In case options are provided in the loan agreement</b> (tick in the appropriate box)											
Call Option		___ per cent of Debt			Can be executed after date					/	
Put Option		___ per cent of Debt			Can be executed after date					/	
<b>Name and address of the Guarantor</b> (in Block letters)											
Contact Official's Name: Designation : Phone No.: Fax No.: E-mail id: Guarantee Status Code (as per Box 1):											
<b>Borrowing Purpose Code</b> (as per Box 2): (In case of multiple purpose, give break up of amount to be utilised under each purpose as Annex)											
<b>Project Details:</b>											
<b>If import</b> , specify the Country of import (if more than one country, attach details as Annex):											
<b>Economic Sector/ Industry Code</b> (See Box-3)											
<b>Type of ECB</b> (Tick in appropriate box)											
1. Buyers' Credit		2. Commercial Loan / Syndicated Loan (attach sheet for percentage distribution among lenders)									
3. Suppliers' Credit		4. Export Credit from Bilateral Sources									
5. Line of Credit		6. Securitised Instruments (Bonds, CP, FRN, etc.)									
7. Financial Lease		8. FCCB, FCEB, Non-Convertible Preference Shares, Optionally Convertible Preference Shares, Partially Convertible Preference Shares									

9. Refinancing of old ECBs		LRN of the old ECB:		Approval No.		Date of Approval:	
		Amount refinanced:		Reason:			
10. Others (Specify)							

**Interest Payment Schedule**

First Payment Date				/		/		No. of payments per year	
Fixed Rate									
Floating Rate	Base with currency		Margin		Cap Rate		Floor Rate		

**Drawdown Schedule**

Tranche No.	Date* (YYYY-MM-DD)	Currency	Amount	If more than one equal installment#	
				Total No. of drawals	No. of drawals in a calendar year

- \* 1. In case of import of goods or services, date of import is to be furnished against date of drawdown.
- 2. In case of financial lease, date of acquisition (import) of the goods is to be mentioned as date of drawdown.
- 3. In case securitised instruments, date of issue has to be shown as date of drawdown.
- 4. In case of more than one equal drawdown transactions are shown in a row, the first date of transaction should be mentioned.

# If drawdown is in unequal installments, details should be given in Annex.

**Principal Repayment Schedule**

Date (YYYY-MM-DD)	Currency	Amount	If more than one equal installments #	
			Total No. of payments	No. of payments in a calendar year

# If repayment is in unequal instalments, details should be given in Annex.

**Part D: Other Charges**

Specify Nature of charge	Expected Date of Payment	Currency	Amount	In case of multiple equal payments	
				No. of payments in a year	Total number of payments

Penal Interest for late payments	Fixed	% or Base:	Margin:
Commitment Charges		% per annum of:	% of Undrawn Amount:

**Part E: Details of ECB already availed** (not applicable for the first-time borrower)

Year	Loan Reg.No. (LRN)	Currency	Amount of Loan		
			Principal (as per agreement)	Disbursed so far	Net outstanding (Principal)

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief and no material information has been withheld and/or misrepresented. Furthermore, the ECB is in compliance with the extant ECB guidelines.

Place: \_\_\_\_\_

(Signature of the Authorised Official of the Company)

Date: \_\_\_\_\_

Stamp

Name: \_\_\_\_\_ Designation: \_\_\_\_\_

Place: \_\_\_\_\_

(Signature of Company Secretary/ Chartered Accountant)

Date: \_\_\_\_\_ Stamp

Name: \_\_\_\_\_

Registration No.: \_\_\_\_\_

**Part F: [To be filled-in by the Authorised Dealer]**

We have scrutinized the related documents and confirm the following:

1	End-use (give % share if more than one end-use)	(i) (ii) (iii)	Tick one		
			Permissible under Automatic Route	Approved by Foreign Exchange Department, RBI under Approval Route	
2	Average Maturity	Years		Months	
3	Cost Factors (%)	Fixed Rate Loan	Floating Rate Loan		
			Margin (spread) over base		Base
			a) Interest Rate		
	b) All-in-cost				
4	In case of loan from 'Foreign Equity Holder', it is confirmed that: a) Direct equity holding of lender is at least 25per cent of the paid-up equity (as per FCGPR taken on record by RBI / FCTRS return taken on record) b) Including the proposed borrowing, the "ECB Liability – Equity Ratio" (4:1) criteria is satisfied for borrowings of more than US \$ 5 million				
5	Borrower has given written undertaking to AD to the effect that it has been submitting ECB-2 Returns regularly to RBI in respect of past ECB/FCCB loans)			Yes/ Not Applicable	
6	Other important facts relevant for the allotment of LRN				

We certify that the borrower is our customer and the particulars given in this Form are true and correct to the best of our knowledge and belief. This application complies with the extant ECB guidelines and we recommend it for allotment of Loan Registration Number (LRN) by RBI.

Place: \_\_\_\_\_

Stamp

(Signature of the Authorised Official)

Date: \_\_\_\_\_

Name: \_\_\_\_\_ Designation: \_\_\_\_\_

Name of the bank/ branch \_\_\_\_\_

AD Code (Part I and Part II): \_\_\_\_\_

Tel.No.: \_\_\_\_\_ Fax No. \_\_\_\_\_

e-mail ID: \_\_\_\_\_

**For RBI (DSIM) Use only**

CS-DRMS Team	Received on	Action Taken on	Loan Classification
LRN (if allotted)			

### Instructions for Submitting Form 83

1. All dates should be in the format YYYY/MM/DD (e.g., 2012/01/21 for January 21, 2012).
2. No item should be left blank. In case, any item is not applicable, write 'N.A.' against it.
3. If space is not sufficient for giving full details against any item, separate sheet(s) may be attached to the Form and serially numbered as Annex. Each such Annex should be certified by both the borrower and AD.
4. The borrower should give a brief description of his business activity (whether in manufacturing/ trade/ provide services etc.) for the AD's use.
5. Before forwarding the Form to the Reserve Bank of India, AD must ensure that the form is complete in all respects and scrutinise all the related original documents at its end. Incomplete Forms are liable to be rejected/returned by RBI to AD.
6. Firms/ companies obtaining sub-loans through DFIs/ FIs/ banks/ NBFCs etc. should not complete this form but approach the concerned financial institutions directly for reporting.
7. Following codes are for use in filling Part C of the Form:

<b>Box I: Guarantee Status Code</b>		
Sr.No.	Code	Description
1	GG	Govt. of India guarantee
2	CG	Public Sector guarantee
3	PB	Public Sector Bank guarantee
4	FI	Financial Institution guarantee
5	MB	Multilateral/ Bilateral Institution guarantee
6	PG	Private Bank guarantee
7	PS	Private Sector guarantee
8	MS	Mortgage of assets/ security
9	OG	Other guarantee
10	NN	Not guaranteed

<b>Box II: Borrowing Purpose Code</b>		
Sr.No.	Code	Description
1	IC	Import of capital goods
2	RL	Local sourcing of capital goods (Rupee expenditure)
3	SL	On-lending or sub-lending
4	RF	Refinancing of earlier ECB
5	NP	New Project
6	ME	Modernisation/Expansion of existing units
7	PW	Power
8	TL	Telecommunication
9	RW	Railways
10	RD	Roads
11	PT	Ports
12	IS	Industrial Parks
13	UI	Urban infrastructure
14	OI	Overseas investment in JV/ WOS
15	DI	PSU Disinvestment
16	TS	Textile/Steel Restructuring Package
17	MF	Micro Finance activity
18	OT	Others (specify)
19	ER	Mining, Exploration and Refining
20	CS	Cold storage or cold room facility
21	CI	Interest during construction
22	RR	Refinancing of rupee loans
23	RB	Redemption of FCCBs

<b>Box 3: Industry Code</b>		
<b>Industry group name</b>	<b>Industry description</b>	<b>Code</b>
Plantations (100)	Tea	111
	Coffee	112
	Rubber	113
	Others	119
Mining (200)	Coal	211
	Metal	212
	Others	219
Petroleum & petroleum products manufacturing		300
Agricultural products (400)	Food	411
	Beverages	412
	Sugar	413
	Cigarettes & Tobacco	414
	Breweries & distilleries	415
	Others	419
Textile products (420)	Cotton textile	421
	Jute & coir goods	422
	Silk & rayon	423
	Other textile	429
Transport equipment (430)	Automobiles	431
	Auto accessories & parts	432
	Ship building equipments & stores	433
	Railway equipment & stores	434
	Others	439
Machinery & tools (440)	Textile machinery	441
	Agricultural machinery	442
	Machine tools	443
	Others	449
Metal & metal products (450)	Ferrous (iron & steel)	451
	Non-ferrous	452
	Special alloys	453
	Others	459
	Electrical electronic goods & machinery (460)	Electrical goods
Cables		462
Computer hardware & computer based systems		463
Electronic valves, tubes & others		464
Others		469
Chemicals & Allied products (470)		Fertilizers
	Dyes & dyes stuff	472
	Medicines & pharmaceuticals	473
	Paints & varnishing	474
	Soaps, detergents, shampoos, shaving product	475
	Others	479
Others of manufacturing (480)	Cement	481
	Other Building Materials	482
	Leather and leather products	483
	Wood products	484
	Rubber goods	485
	Paper & paper products	486
	Typewriters & other office equipment	487
	Printing & publishing	488
	Miscellaneous	489
	Trading	
Construction & turn-key projects		600
Transport		700
Utilities (800)	Power generation, transmission & distribution	811
	Others	812
Banking sector		888
Services (900)	Telecommunication services	911

	Software development services	912
	Technical engineering & consultancy services	913
	Tours & travels services	914
	Cold storage, canning & warehousing services	915
	Media advertising & entertainment services	916
	Financial services	917
	Transport services	919
	Others	950
Others (not elsewhere classified)		999